

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NEW DELHI : DATED THE 31st December, 1976.

NOTIFICATION
(INCOME-TAX)

No. 1507 (F.NO.197/126/76-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Bible Society of India, Bangalore" for the purpose of the said section for and from assessment year 1976-77.

S/-
(T.P.JEUNJUNWALA)
DIRECTOR, GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajauri Garden), New Delhi.

Copy to:-

1. The General Secretary, The Bible Society of India, 20, Mahatma Gandhi Road, Bangalore-530001.
2. The Commissioner of Income-tax, Karnataka-1, Bangalore, with reference to his letter No. CIR.718/90/76-CIT(I) dt. 30.11.76.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/P&R)/(Inv.); New Delhi.
5. Director of O&M Services (Income-tax) 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.T.
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9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri M.B. Rao, Joint Secy. , Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

S/-
(T.P.JEUNJUNWALA)
DIRECTOR, GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE


(R.V. RAMANI)

ASSTT. DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (RS&P).

No. CC/IT(AI)/1582/431/RS&P/76.

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